

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 22 of 2016

&

IA NOS. 55, 56, 57 AND 115 OF 2016

Dated: 20th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

SunE Solar B.V.

Vs.

Delhi Electricity Regulatory Commission & Ors.

...Appellant(s)

...Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Malhotra
Mr. Aditya K. Singh

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan
Ms. Malvika Prasad for R-2 & R-3
Mr. N.Sai Vinod for DERC

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to **04.05.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**